Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: G S Biotech Limited Date of Commencement of Liquidation: 13-09-2024; List of Stakeholders as on Date: 13-10-2024; Name of IP: Mr. Chillale Rajesh; Process Number: 1; Last 5 digitof registration number: 11226

SI. no.	Category of stakeholders	Summary of c	laims received	Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				2045150				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	9348582767	2	9348582767				Annexure 3
4	Unsecured financial creditors	0	0						NA
5	Operational creditors (Workmen)	0	0						NA
6	Operational creditors (Employees)	0	0						NA
7	Operational creditors (Government Dues)	0	0						NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0						NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0						NA
Total		2	9348582767	2	9350627917	0			